

15

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**T.P. Nos. 39-A/2016, 39-B/2016, 39-C/2016 & 39-D/2016
With TP No. 39/397-398/NCLT/AHM/2016 (New)
C.A. Nos. 136/2013, 170/2013, 240/2013 & 269/2013
With C.P. No. 43/397-398/CLB/MB/2013 (Old)**


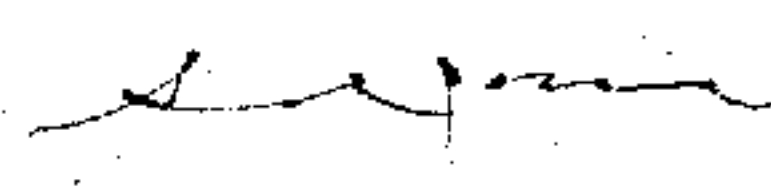
Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.08.2017**

Name of the Company: Krishna Gopal Mor & Ors.
V/s.
Siddharth Polytex Pvt. Ltd. & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	DHIREN R. DAVE	PCS	Petitioners	
2.	Dr S.K. Jain	PCS	For R 1, 2, 3, 4 11 & 12	

ORDER

Learned PCS Mr. Dhiren Dave present for Original Petitioners. Learned PCS Mr. S.K. Jain present for Original Respondents No. 1 to 4 and 11 to 12.

Heard arguments of Learned Counsel for Petitioner and Learned Counsel for Respondent.

List the matter on 11.10.2017 for further arguments of Petitioners.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 28th day of August, 2017.